NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 52-A/2016 with TP No. 52/397-398/NCLT/AHM/2016 (New) CA No. 320/2013 with C.P. No. 122/397-398/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBERJUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

Name of the Company:

Kamlesh Thakurbhai Shah & Ors.

V/s.

Amita Hemant Shah & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) SIGNATURE REPRESENTATION DESIGNATION

1. KRUNALK MODJ ADVOCATE ON BEHALF

E ON BEHALF

OF ADVOCATE

OTHER

MP. SAHIL H MSHAH

(Adv. Cate for Positions) 27,10,16

ER

Son No. 6

None present for Petitioner. Learned counsel Mr. Krunal Modi present for Respondent.

At the request of counsel for Respondent, list the matter on 8.11.2016.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 27th day of October, 2016